



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In view of the requisition from the Hon'ble High Court of Delhi, New Delhi, following transfer/ posting orders are hereby made **with immediate effect** :-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Rajni Aggarwal W/o Sh. Ajay Kumar	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
2.	Sh. Amit Kataria EC- 3349	Sr. P.A in the court of Sh. Shailender Malik, ASJ-06, West District, Tis Hazari Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
3.	Sh. Ashok Kumar Chauhan EC- 3345	Sr. PA in the Office Pool, West District, Tis Hazari Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
4.	Sh. Kailash Chander Tiwari EC- 3311	Sr. P.A in the court of Ms. Manu Shree, MM-03, New Delhi District, Patiala House Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
5.	Sh. Rajiv Mehta EC- 3109	Sr. P.A in the court of Sh. Harjot Singh Bhalla ASJ-04, New Delhi District, Patiala House Courts , New Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
6.	Sh. Sanjay Kumar EC- 3394	Sr. P.A in the court of Ms. Manu Goel Kharb, ASJ (FTSC) (POCSO)-02, South West District, Dwarka Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
7.	Ms. Sheetal Khurana EC-3420)	Sr. PA in the court of Sh. Rahul Jain, MM (NI Act)-04, South-West District, Dwarka Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
8.	Sh. Kripal Singh Sajwan EC- 3422	Sr. P.A in the Court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) (CBI)-20, Rouse Avenue Court Complex, New Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
9.	Sh. Maanas Jajoria S/o Sh. Hemant Kumar Jajoria	Sr. P.A in the Court of Ms. Mona T. Kerketta, Ld ADJ-01, North-East District, Karkardooma Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
10.	Sh. Shehroz Alam S/o Sh Sanafil Hasan	Sr. P.A in the Court of Sh. Santosh Kumar Singh, Ld. ACMM, North - East District, Karkardooma Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)

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11.	Ms. Sonia Jain W/o Nikhil Jain EC- 3327 / 10926923	Sr. P.A in the court of Ms. Anamika, MM (Mahila Court)-01, Shahdara District, Karkardooma Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
12.	Sh. Inder Kumar S/o Sh. Bhola Ram EC- 86271837	Sr. P.A in the court of Ms. Bhawani Sharma, ASJ-01 + Special Judge (NDPS), Shahdara District, Karkardooma Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
13.	Sh. Ujjagar Singh EC- 2158	Sr. P.A in the Facilitation Centre, South District, Saket Courts, New Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
14.	Ms. Renu Dua W/o Sh. Harsh Dua EC: 3213	Sr. P.A in the Court of Sh. Anil Kumar, ASJ-03, South District, Saket Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
15.	Sh. Shambhu Saran Chaudhary S/o Sh. Guru Pratap Chaudhary	Sr. P.A in the court of Ms Sonam Singh, ACMM, South-East District, Saket Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
16.	Sh. Duli Chand S/o Sh. Tarif Singh	Sr. P.A in the court of Sh. Navjeet Budhiraja, ADJ-03, South -East District, Saket Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
17.	Sh. Harender Kumar S/o Sh. Chaman Singh	Sr. P.A in the court of Sh. Surender Mohit Singh, ADJ-04, North District, Rohini Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
18.	Ms. Neelam Arora EC- 3221	Sr. P.A in the Office Pool , North District, Rohini Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
19.	Sh. Chandan Singh Chauhan EC- 3335	Sr. P.A in the court of Ms. Saloni Singh, ACMM, East District, Karkardooma Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
20.	Ms. Meena Rehan EC- 3235	Sr. P.A in the court of Sh. Vijay Kumar Jha, ADJ-02, East District, Karkardooma Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
21.	Sh. Hari Om Bhardwaj EC- 3411 / 73135589	Sr. P.A in the court of Sh. Abhinav Singh, Civil Judge, North-West District, Rohini, Delh .	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)

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22.	Ms. Veena Dewan EC-3194	Sr. P.A in Mediation Cell, North-West, Rohini Courts, Delhi.	Sr. P.A in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
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- Note: 1. All the above mentioned officials are hereby stand relieved from their present place of posting with immediate effect and directed to join their duties at their respective transferee place.
2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

GIRISH KATHPALIA
01:40pm
28.5.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 40511-643 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

28 MAY 2022

Copy forwarded for information and necessary action to: -

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, West/NDD/East/North-East/Shahdara/South/South-East/North/North-West/South-West/RACC, Delhi, New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central West/NDD/East/North-East/Shahdara/South/South-East/North/North-West/South-West/RACC, Delhi, New Delhi.
4. The Officers/Officials concerned.
5. The PS to the Undersigned.
6. The Sr. A.O.(J)/A. O.(J)/Branch In-charge, Admn. Branch, Central West/NDD/East/North-East/Shahdara/South/South-East/North/North-West/South-West/RACC, Delhi, New Delhi.
7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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